

**Office of the Principal Additional Director General of Audit  
Indirect Taxes and Customs, Mumbai Zonal Unit.**

Room No. 111, 112, 1<sup>st</sup> Floor, D.D. Building, Old Custom House

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F No: I/(5)/52/2021-ADMN-O/o ADG-DGA-ZU-MUMBAI/167

Mumbai, the July, 21

To

All Chief Commissioners of CGST & Central Excise

All Chief Commissioners of Customs

All Directors General of Directorates under CBIC

Sir/Madam,

Sub: Preparation of a panel for selection for various posts on deputation in the office of the Principal Additional Director General of Audit, Mumbai Zonal Unit, Mumbai-reg.

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Willingness is invited to fill up the following posts on deputation basis in the office of the Principal Additional Director General of Audit, Mumbai Zonal Unit, Mumbai:-

Sr.No.	Deputation posts	Number of Vacancies
1.	Administrative Officer	01
2.	Inspector	02
3.	Senior P.S	01
4.	Steno-I	01
5.	Steno-II	01
6.	Executive Assistant	01
7.	Tax Assistant	02
8.	Lower Division Clerk	01
9.	Junior Hindi Translator	01
10.	Head Havaladar	01

2. These posts will be filled up from the officers of similar rank working in the formations of Indirect taxes and Customs or officers holding analogous posts in the Directorate General/Directorates under CBIC in the same pay scale. Those officers selected for posting in this Directorate would normally be appointed for a period of 3 years. They will also be eligible for deputation allowance as may be applicable.

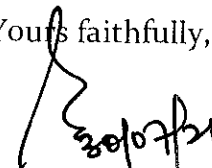
3. Applications of the interested and eligible officers may be forwarded to this office with their particulars viz. name, address, educational qualification, date of birth, present posting, date from which present posting held, scale of pay, experience, ACR grading of last three years and also "No Objection Certificate" and Vigilance Clearance from the concerned Commissionerate/Directorate by **30.08.2021**. Applications of the officers who are not eligible as per above criteria may not be forwarded to this office. The applicants may also send advance applications on the address mentioned above.

4. It may also be brought to the notice of the willing officers that once they are selected, they will not be allowed to withdraw their name and also will not be relieved till the expiry of the tenure of three years. Selected officers will have to make their own arrangement for residential accommodation. In case, while working in this Directorate, the work and conduct of the officer is not found to be satisfactory, the officer will be reverted to the parent Commissionerate/Directorate even before completion of the deputation period.

5. It is requested that this letter may be widely circulated among the officers under your jurisdiction. This circular is available on official site of CBIC ([www.cbic.gov.in](http://www.cbic.gov.in)).

This issues with the approval of Principal Additional Director General

Yours faithfully,



(Rohit Singla)

Additional Director

Copy to:- Webmaster, CBIC website, Directorate of Systems, New Delhi with request to upload on CBIC website at the earliest.